

08.04.2025

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## PRONOUNCEMENT OF JUDGMENT

COURT NO. 01

DIVISION BENCH- I

HON'BLE THE CHIEF JUSTICE

HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

.

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AT 10:30 A.M.

### 1. W.P.(C) 2492/2025 CM APP[LN.11777/2025

SAHAKAR GLOBAL LIMITED JV AND ANR .....Petitioner

Through: MR.MUKESH BUTANI MR.RAKESH SINHA, MR.PAWAN KUMAR BANSAL,MR.ANAND SRIVASTAVA MR.HARSH SHUKLA,

MR.SIDDHARTH AGRAWAL,MR.AHSAN UI HAQ,MS.RACHITA SOOD,MR.TUSHAR BHATHIJA,MR.RITWIK MAHAPATRA,

MR.VARUN TYAGI, MR.VARAD KOHLE AND MR..ASHEESH BHANDARI,MR.ANAND SRIVASTAVA MR.AJAY CHAWLA, ADVS.

versus

MUNICIPAL CORPORATION OF DELHI

Through: MR.SANJAY VASHISHTHA, SC,MCD MS.GUNJAN RATHORE, MR.PRAHALAD BALAJI, MS.HARSHITA RAI AND MR.SIDDHARTHA

GOSWAMI MR.SUMIT ADVS.MR.SUMIT KUMAR ADDITIONAL DEPUTY COMMISSIONER TOLL TAX MCD.

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PRONOUNCEMENT OF JUDGMENT

COURT NO. 25

HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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AT 04:00 P.M

**1. CRL.M.C. 2485/2022**

PRITAM SINGH SINCE DECEASED THROUGH HIS LR REPRESENTED BY S BAKSHISH SINGH ....Petitioner

Through: Mr.R.K. Saini, Advocate.

versus

STATE OF GNCT OF DELHI & ORS. ....Respondents

Through: Mr. Raj Kumar, APP for the State.

**2. CRL.REV.P. 1195/2024**

VIVEK CHANDELA . ....Petitioner

Through: None.

versus

STATE OF NCT OF DELHI .....Respondent

Through: Mr. Manoj Pant, APP for the State.

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PRONOUNCEMENT OF JUDGMENT

3. CRL.REV.P. 629/2024

MS S .....Petitioner

Through: Mr. Ranbir Singh, Mr. Harsh Vardhan  
Sharma and Mr. Harsh Saini, Advocates.

versus

STATE AND OTHERS .....Respondents

Through: Mr.Naresh Kumar Chahar, APP for the State.

4. CRL.REV.P. 1167/2024 & CRL.M.A. 28708/2024

THE STATE NCT OF DELHI ....Petitioner

Through: Mr.Naresh Kumar Chahar, APP for the State.

versus

SATYA PRAKASH .. ...Respondent

Through: None.

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## PRONOUNCEMENT OF JUDGMENT

### 5. CRL.REV.P. 184/2017

STATE .....Petitioner

Through: Mr. Naresh Kumar Chahar, APP for the State along with SI Aarti Yadav, PS kapashera.

versus

MANISH YADAV .....Respondent

Through: Respondent with his counsel Mr. H.S Yadav and Pradeep Yadav, Advs.

### 6. CRL.REV.P. 836/2017

SMT KIRAN MISHRA .. ...Petitioner

Through: Counsel (appearance not given).

versus

STATE & ANR . ....Respondents

Through: Mr. Naresh Kumar Chahar, APP for the State along with SI Aarti Yadav, PS kapashera.

Respondent No. 2 with his counsel Mr. H.S Yadav and Pradeep Yadav, Advs.

7. BAIL APPLN. 4719/2024

ABHISHEK KUMAR .....Petitioner

Through: Mr. Hasim Alam and Mr. Vikrant Pandey, Advocates  
versus

DIRECTORATE OF REVENUE INTELLIGENCE .....Respondent

Through: Mr. Anurag Ojha, SSC for DRI with Mr. Dipak Raj, Mr. Subham Kumar, Mr. Vipul Kumar and Ms. Garima Kumar, Advocates

8. BAIL APPLN. 4836/2024

FAYAZ AHMAD BHATT .....Petitioner

Through: Mr. Hasim Alam and Mr. Vikrant Pandey, Advocates  
  
versus

DIRECTORATE OF REVENUE INTELLIGENCE . ....Respondent

Through: Mr. Anurag Ojha, SSC for DRI with Mr. Dipak Raj, Mr. Subham Kumar, Mr. Vipul Kumar and Ms. Garima Kumar, Advocates

9. W.P.(CRL) 669/2025

RAHUL ALIAS PUNEET ALIAS PHILLIPS .. ...Petitioner

Through: Ms.Snigdha Jha, Advocate  
  
versus

STATE OF NCT OF DELHI .....Respondent

Through: Mr.Rahul Tyagi, ASC (Criminal)

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## PRONOUNCEMENT OF JUDGMENT

### 10. CRL.M.C. 2213/2025 & CRL.M.A. 9940/2025

SATISH @SATBHAGWAN .....Petitioner

Through: Mr. Pradeep Rana, Mr. Gagan Bhatnagar, Mr. Ankit Rana, Mr. Deepak Chhillar, Mr. Rahul Prashar, Ms. Riya Rana, Advocates.  
versus

THE STATE N.C.T OF DELHI .....Respondent

Through: Mr. Naresh Kumar Chahar along with Mr. Naveen Saini, Advocate and with Insp. Neetu and SI Jyoti, PS: Kanjhawala.

### 11. BAIL APPLN. 1275/2025 & CRL.M.B. 719/2025

RAJEEV DHINGRA .. ...Petitioner

Through: Mr. Mohit Mathur, Sr. Adv. with Mr. Jaspreet Singh Rai, Mr. Rohit Nagpal Mr. Krish Mahajan, Ms. Sukhdeep Kaur Rai, Ms. Vasudha Gupta, Mr. Ankur Singh, Mr. Devinder Singh, Mr. Ravi Kumar, Mr. Swetabh Kumar, Advocates  
Versus

STATE NCT OF DELHI . ....Respondent

Through: Mr. Naresh Kumar Chahar, APP for the State.

Mr. Manu Sharma, Sr. Advocate with Ms. Shrishti Juneja and Mr. Abhyuday Sharma, Advocates for complainant.

### 12. CRL.REV.P. 636/2024 & CRL.M.A. 14643/2024

JITENDER @ CHINKU . ....Petitioner

Through: Mr. Akhilesh Dixit, Advocate along with petitioner-in-person.

versus

BABLI @ MANVI & ANR. ... Respondents

Through: None.

COURT NO. 08

HON'BLE MR.JUSTICE SACHIN DATTA

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AT 02.30 PM

**1.W.P.(C) 3147/2025 & CM APPL. 14843/2025**

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD. ....Petitioner  
versus  
UNION OF INDIA & ORS. ....Respondents

**2. W.P.(C) 3153/2025 & CM APPL. 14852/2025**

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD. ....Petitioner  
versus  
UNION OF INDIA & ORS. ....Respondents

**3. W.P.(C) 3154/2025 & CM APPL. 14855/2025**

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD. ....Petitioner  
versus  
UNION OF INDIA & ORS. ....Respondents

**4. W.P.(C) 3173/2025 & CM APPL. 14885/2025**

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD. ....Petitioner  
versus  
UNION OF INDIA & ORS. ....Respondents

5. W.P.(C) 3217/2025 & CM APPL. 15009/2025

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD.  
.....Petitioner

versus

UNION OF INDIA & ORS.  
.....Respondents

6. W.P.(C) 3219/2025 & CM APPL. 15016/2025

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD.  
.....Petitioner

versus

UNION OF INDIA & ORS.  
.....Respondents

7. W.P.(C) 3221/2025 & CM APPL. 15023/2025, CM APPL. 15024/2025 & CM APPL. 15025/2025

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD.  
.....Petitioner

versus

UNION OF INDIA & ORS.  
.....Respondents

8. W.P.(C) 3223/2025, CM APPL. 15029/2025

ASSOCIATED  
BROADCASTING COMPANY PVT. LTD.  
.....Petitioner

versus

UNION OF INDIA & ORS.  
.....Respondents

Presence:

Mr. Praveen Kumar Singh, Mr. C. Sanal Nambiar, Ms. Chetna Singh, Advocates for petitioner in W.P.(C) 3147/2025.

Mr. Maninder Singh, Sr. Advocate along with Ms. Payal Kakra, Mr. Ehraz Zafar, Mr. Akash Tyagi, Mr. Pranav, Mr. Mayank Rai, Mr. V.S. Jadaun, Ms. Tanya Gupta, Mr.Shivam Mehrotra, Mr. Rangasaran Mohan, Mr. Amarpal Singh Dua and Mr. Suraj, Advocates for petitioner in W.P.(C) 3147/2025, W.P.(C) 3153/2025, W.P.(C) 3154/2025, W.P.(C) 3173/2025, W.P.(C) 3217/2025, W.P.(C) 3219/2025, W.P.(C) 3221/2025, W.P.(C) 3223/2025.

Mr. Piyush Beriwal, Mr. Sandip Munain and Ms. Jyotsna Vyas, Advs. for R-1 in W.P.(C) 3173/2025.

Mr. Kunal Tandon, Sr. Advocate along with Mr. Kumar Shashank Shekhar, Mr. Sharath Sampathi, Mr. Manikya Khanna, Mr. Aditya Krishna, Mr. Randeep Dahiya and Ms. Natasha Singh, Advocates for R-3 and R-4 in W.P.(C) 3173/2025.

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## **PRONOUNCEMENT OF JUDGMENT**

Mr. Mukul Singh, CGSC and Ms. Ira Singh, Advocate for UOI in W.P.(C) 3217/2025.

Mr. Ramji Srinivasan, Sr. Advocate along with Mr. Sharath Sampath, Mr. Aditya Krishna, Mr. Randeep Dahiya, Mr. Arjun Bhatia and Ms. Shefali Munde, Advs. for R-3 in W.P.(C) 3217/2025 & W.P.(C) 3221/2025.

Mr. Ankur Sood, Advocate for R-2 in W.P.(C) 3147/2025, W.P.(C) 3153/2025, W.P.(C) 3154/2025, W.P.(C) 3173/2025, W.P.(C) 3217/2025, W.P.(C) 3219/2025, W.P.(C) 3221/2025, W.P.(C) 3223/2025.

Mr. Rakesh Kumar, CGSC, Mr. Sunil, Adv. and Mr. Gokul Sharma, GP for UOI in in W.P.(C) 3147/2025, W.P.(C) 3153/2025, W.P.(C) 3154/2025, W.P.(C) 3173/2025, W.P.(C) 3217/2025, W.P.(C) 3219/2025, W.P.(C) 3221/2025, W.P.(C) 3223/2025.

Mr. Rohan Jaitley, CGSC, Mr. Dev Pratap Shani, Mr. Varun Pratap Singh and Mr. Yogya Bhatia, Advocates for UOI in W.P 3223/2025.

08.04.2025

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

**COURT NO. 43**

**HON'BLE MR. JUSTICE PRATEEK JALAN**

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| ITEM<br>NUMBER                             | CASE<br>NUMBER                | PARTY NAME              | ADVOCATE NAME                                                                        |
|--------------------------------------------|-------------------------------|-------------------------|--------------------------------------------------------------------------------------|
| FOR PRONOUNCEMENT OF JUDGMENT AT 2:15 P.M. |                               |                         |                                                                                      |
| 1.                                         | O.M.P.<br>(COMM)-<br>291/2020 | UOI<br>V/s JASBIR SINGH | AKSHAY AMRITANSHU, DRISHIT SARAF,<br>PRAGYA UPADHYAY, VIVEKANAND,<br>ABHISHEK SEMWAL |

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**COURT NO. 47****HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO [daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)

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| ITEM NUMBER                                | CASE NUMBER                                  | PARTY NAME                                                                                                                                    | ADVOCATE NAME                                                                                                                                         | OTHER INFORMATION |
|--------------------------------------------|----------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|
| FOR PRONOUNCEMENT OF JUDGMENT at 10.30A.M. |                                              |                                                                                                                                               |                                                                                                                                                       |                   |
| 1.                                         | I.A.<br>19175/2023<br>In CS(OS)-<br>382/2021 | JIYA SHARMA<br>MINOR THROUGH<br>HER MOTHER NEXT<br>FRIEND MRS KALA<br>SHARMA W/O<br>DEEPAK SHARMA &<br>ANR.<br>V/s MR DEEPAK<br>SHARMA & ORS. | ADITYA<br>DEWAN, UDITA<br>SINGH, UDAIBIR<br>SINGH KOCHAR,<br>TULNA RAMPAL,<br>PUSHKAR<br>KHANNA, K.K.<br>TYAGI,<br>IFTEKHAR<br>AHMAN, GARIMA<br>TYAGI |                   |

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**Concluded**

**BY ORDER  
REGISTRAR ORIGINAL**